

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 42

**IA No. 811/2019
In
CP (IB) No. 239/Chd/Hry/2018
(Admitted)
Under Section 9, 60(5), IBC
2016 r/w 31,33, & 34
of IBBI Regulation,**

In the matter of:-

Real Soya Enterprises

...Petitioner/ Operational Creditor

Vs.

Sahs Life Sciences Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 20.02.2023.

-sd-
Court Officer

December 05, 2022
SM